

**PROCEEDINGS OF THE MEETING OF VIGILANCE CELL HELD FOR
THE MONTH OF JULY-2017 AT 1.30 P.M. IN THE CHAMBER OF
PRINCIPAL DISTRICT AND SESSIONS JUDGE, KODERMA.**

A Meeting of Vigilance Cell is held today i.e. on 29.07.2017 at 1.30 P.M. in the chamber of Principal District & Sessions Judge, Koderma.

The meeting is presided by The Principal District & Sessions Judge, Koderma and attended by the following Officers and members:-

1. ACJM-cum-Member Secretary, Vigilance Cell,
2. President, Bar Association, Koderma,
3. Secretary, Bar Association, Koderma,
4. Public Prosecutor, Koderma,
5. Sri Satya Narayan Prasad, Advocate,
6. Miss Kiran Kumari, Advocate,
7. Judge-in-charge I/C, Civil Court, Koderma.

The complaint box was opened in the presence of members of Vigilance Cell. One complaint petition is found in the Complaint Box.

The ACJM-cum-Member secretary, Vigilance Cell, Koderma has placed the complaint petition before the committee. The committee found that the applicant Krisna Kumar Singh has filed a complaint case no. 383/2012, which was sent to Telaiya P.S for registration of F.I.R. Accordingly Teliaya P.S case no. 32/2012 was registered, and after investigation final form was submitted by Police. The applicant filed a protest petition which was registered as C-662/2015, meanwhile the applicant also filed an application before D.I.G. (Police) at Hazaribag for reinvestigation of above case, but no report was submitted by concerned P.S. It also appears that the applicant has filed an application under RTI act before S.P. Koderma, which reveals that no order has been obtained from the concerned court for reinvestigation. Hence, no action was taken.

The committee unanimously resolved that the complainant petition is not related to the Vigilance committee, yet, the petition is send to the Secretary, DLSA, Koderma to call the applicant and give him legal assistance and make him aware about his rights in this matter.

Moreover, none of the members of the vigilance Cell has made any complaint against any one.

The meeting ended with thanks to the members present in the meeting.



Principal District & Sessions Judge
-cum-
Chairman, Vigilance Cell.